

exchange was planned for commissioning in 1985-86. However due to non-availability of equipment the exchange is now planned for commissioning in 1986-87.

(b) No, Sir.

(c) The equipment has not been received.

(d) The installation of exchange is likely to start during 1986-87 subject to receipt of all stores.

[English]

**Indo-Soviet Bilateral Agreement
on Power**

*685. SHRI GURUDAS KAMAT :
SHRI MURLIDHAR MANE :

Will the Minister of ENERGY be pleased to state :

(a) whether a bilateral agreement in the field of power has been concluded with the Soviet Union;

(b) if so, the details of the agreement together with the quantum of assistance to be given by the USSR; and

(c) whether any power equipment repair workshop is also proposed to be set up in Maharashtra under this bilateral agreement ?

THE MINISTER OF ENERGY (SHRI VASANI SATHE) : (a) and (b). An Agreement on Economic and Technical Cooperation was signed between India and USSR on 22nd May, 1985. Under this Agreement, the Government of USSR will extend to the

Government of India assistance amounting to one billion Roubles. In the Power Sector, the Kahalgaon Super Thermal Power Project has been identified for being set up with Soviet assistance.

(c) It has been agreed in principle to set up a Heavy Power Equipment Repair Shop at Nagpur with Soviet assistance.

**Import of Rigs by ONGC due to
Slippages in Supply by BHEL**

*688. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there have been slippages in the supply of rigs by the Bharat Heavy Electricals Ltd. for oil exploration by the Oil and Natural Gas Commission and the Oil India Ltd.;

(b) if so, the details thereof and the reasons therefor;

(c) whether any action has been taken to import rigs;

(d) if so, the number of rigs ordered and received and the cost thereof; and

(e) how far delayed supply of rigs has affected the oil exploration work ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Yes Sir.

(b) The details are as follows :

Date of Letter of intent/order	Number of Rigs	Contractual Delivery	Commissioning
1	2	3	4
ONGC			
May/Oct. 1978	7	Between March 1983 to February, 1984.	Between Sept., 1984 to March, 1985.
February, 1983	8	Between October, 1984 to March, 1985	Between April, 1985 to Sept., 1985 (3 rigs yet to be deployed)